

**Central Administrative Tribunal
Principal Bench**

OA-540/2016

New Delhi, this the 28th day of February, 2018

Hon'ble Mr. Uday Kumar Varma, Member (A)

Surinder Kumar Chopra,
S/o late Shri B.D. Chopra,
Age: 83 ½ years,
Designation: Superintending Engineer (Retd.), CPWD,
R/o C-1/58, Janak Puri,
New Delhi-110058. Applicant

(None present)

Versus

1. Union of India,
Through its Secretary to the Govt of India,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110011.
2. Central Public Works Department(CPWD),
Through its Director General (Works),
Nirman Bhawan, New Delhi-110011.
3. Pay & Accounts Officer (DGW),
Room No. -236A, Central Public Works Department (CPWD),
Nirman Bhawan, New Delhi-110011.
4. Pay & Accounts Officer(East Zone),
Central Public Works Department(CPWD),
234/4, Acharya J.C. Bose Road, Nizam Place,
Kolkata-700020.
5. Central Pension Accounting Officer(CPAO),
Ministry of Finance, Department of Expenditure, Trikoot-II,
Bhikaji Cama Place,
New Delhi-110066. Respondents

(through Sh. Ranjan Tyagi)

ORDER (ORAL)

Despite repeated calls, none appears for the applicant. Same was the position on 08.08.2017, 22.11.2017 and 25.01.2018. It is also pointed out by the counsel for the respondents that the counsel for the applicant has withdrawn his Vakalatnama.

2. In view of the above, it appears that the applicant has lost interest in pursuing this matter. Therefore, this OA is dismissed in default and for non prosecution.

**(Uday Kumar Varma)
Member (A)**

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